

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT AND GANGA REJUVENATION  
**LOK SABHA**  
**STARRED QUESTION NO. †\*267**  
ANSWERED ON 17.12.2015

**RAIN WATER HARVESTING**

†\*267. SHRI ARJUN LAL MEENA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether adequate measures have been undertaken for effective implementation of rain water harvesting programmes, if so, the details thereof;
- (b) the details of financial assistance granted to various States including Rajasthan thereunder during the last three years and the current year, State-wise;
- (c) the existing technologies being used for rain water harvesting; and
- (d) whether the Government proposes to implement any new technique for rain water harvesting and if so, the details thereof?

**ANSWER**

THE HON'BLE MINISTER FOR WATER RESOURCES, RIVER DEVELOPMENT AND  
GANGA REJUVENATION

(SUSHRI UMA BHARTI)

- (a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. †\*267 TO BE ANSWERED ON 17.12.2015 IN LOK SABHA REGARDING “RAIN WATER HARVESTING” ASKED BY SHRI ARJUN LAL MEENA, HON’BLE M.P, LOK SABHA:**

(a) Government has taken several steps emphasizing rain water harvesting measures in various parts of the Country:

- Ministry of Water Resources, RD & GR has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill.
- Central Ground Water Board (CGWB) has prepared a conceptual document entitled “Master Plan for Artificial Recharge to Ground Water in India” during 2013, involving ground water scientists/experts. The Master Plan envisages construction of 1.11 crore rain water harvesting and artificial recharge structures in the Country at an estimated cost of Rs. 79,178 Crores to harness 85 BCM (Billion Cubic Metre) of water. The augmented ground water resources will enhance the availability of water for drinking, domestic, industrial and irrigation purpose. The Master Plan has been circulated to all State Governments for implementation.
- As per Schedule-I of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), the water conservation and water harvesting structures to augment ground water constitute a special focus area for MGNREGA works and about 2/3<sup>rd</sup> of the expenditure is directly related to construction of water harvesting structures.
- Central Ground Water Authority (CGWA) has issued directives to the Chief Secretaries of all States and the Administrators of all UTs to take measures to promote/adopt artificial recharge to ground water / rain water harvesting. 30 States/UTs have made rain water harvesting mandatory by enacting laws or by formulating rules & regulations or by including provisions in Building bye-laws or through suitable Government Orders.
- Ministry of Urban Development in its Draft Model Building Bye-laws(2015) has incorporated a Chapter on Provision of Rain Water Harvesting.

- CGWB has been organizing mass awareness programmes in the Country to promote rain water harvesting and artificial recharge to ground water.

(b) CGWB had undertaken the Demonstrative Rain Water Harvesting and Artificial Recharge Projects during XI Plan under the Scheme of “Ground Water Management & Regulation” in priority areas. The project aimed at facilitating State Governments for replicating recharge projects in similar hydrogeological environment. During the XI Plan, 133 demonstrative recharge projects costing Rs. 99.87crore were approved for construction of artificial recharge structures in 22 States including Rajasthan, where an amount of Rs. 107.702 lakh was released during the last three years. The scheme has been discontinued during the XII Plan period, except for release of funds for approved projects which spilled over during XII Plan. State-wise, year-wise funds released during last three years are given at **Annexure**. No funds have been released during current year.

(c) & (d) The existing techniques for rain water harvesting are percolation tanks, check dams, cement plugs, roof top rain water harvesting structures etc. Further, Geographic Information System (GIS) technology, a map based advance tool integrating various thematic information to evolve solutions for management of water resources is being used for rain water harvesting. As per the information received from the State Governments, Chhattisgarh, Tripura, Meghalaya, Telangana, Tamil Nadu, West Bengal have adopted GIS based technology for harvesting rainwater.

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**ANNEXURE**

Annexure referred in reply to Part(b) of Lok Sabha Starred Question No.267 for 17.12.2015 regarding “Rain Water Harvesting”

**State-wise & Year-wise Fund Released**

S.No.	Name of States/UTs	Spill Over 2 <sup>nd</sup> Installment Released during 2012-13 (Rs. in Lakh)	Spill Over 2 <sup>nd</sup> Installment Released during 2013-14 (Rs. in Lakh)	Spill Over 2 <sup>nd</sup> Installment Released during 2014-15 (Rs. in Lakh)
1	Andhra Pradesh			
2	Arunachal Pradesh	83.730		
3	Bihar		28.8	
4	Chandigarh		231.3	
5	Chhattisgarh		108.45	
6	Delhi		13.029	
7	Gujarat	44.859		20.423
8	Himachal Pradesh		83.352	1.53
9	Jammu & Kashmir		16.659	28.76
10	Jharkhand*		67.0665	4.9470
11	Karnataka	33.4560	107.615	
12	Kerala	4.050		
13	Madhya Pradesh		38.754	60.75
14	Maharashtra			
15	Nagaland	82.800		
16	Orissa			139.32
17	Punjab			
18	Rajasthan	10.282	38.8	58.62
19	Tamil Nadu	12.000		
20	Telangana	135.712		
21	Uttar Pradesh			451.684
22	West Bengal			
<b>TOTAL</b>		<b>406.889</b>	<b>733.82545</b>	<b>766.034</b>

\* including service tax and contract workers cess

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